

**HIGH COURT OF SIKKIM
GANGTOK**

No.: 197/HCS/COMP/709

Date: 14.11.2025

The High Court of Sikkim invites sealed quotations from registered and experienced Distributors/Dealers/Suppliers for **Supply, Installation, Testing, Commissioning and Maintenance of 11 (eleven) 10KVA online UPS with SMF batteries to be installed** at the locations as detailed hereunder:

Sl. No	Location Details	No. of Court Rooms
1.	District Court Gangtok , 737101	03
2.	District Court Namchi , 737126	02
3.	District Court Mangan , 737116	02
4.	District Court Gyalshing , 737111	02
5.	District Court, Soreng , 737121	01
6.	District Court Pakyong , 737106	01
TOTAL		11

The technical specification is enclosed at Annexure A

1. The last date for receipt of bid is **24.11.2025**. The bid will be opened on **25.11.2025** in the office of the Central Project Coordinator, or any other officer authorized in this behalf by the Competent Authority, High Court of Sikkim. The bid shall be sealed in an envelope as described hereinafter and sent by post or in person to the office of the Central Project Coordinator, High Court of Sikkim, Sungava Road, Pin-737101 during working hours. Bids received after the stipulated date and time, for reasons whatsoever, shall not be taken into consideration and will be summarily rejected. Authorized representatives of desirous bidders may attend the bid opening.

2. Scope of work: Supply, Installation, Testing, Commissioning, on-site maintenance & Support for **02-03 years of comprehensive warranty for both UPS and batteries.**

3. Bid Price:

The Bidders would have to quote the price in Rupees only, for the total scope of work. The Bidders are advised not to indicate discount separately. Discount, if any, should be mentioned in the quoted prices. The Price quoted should be inclusive of GST and all other applicable Taxes/Duties

4. Installation Process

- a) During installation at site, if any item is found to be defective or broken, it will be replaced with new one by the vendor at its own cost and risk immediately.
- b) Selected vendor will be responsible for the installation, maintenance, compatibility and proper performance of equipments/ software provided for the commissioning and proper functioning of U.P.S.'s and other related equipments.
- c) Consolidated Installation Report, based on the successful installations of the individual items, shall be submitted to the High Court of Sikkim along with the bills.

5. Site Visit by interested eligible bidders: If required the bidder may visit the installation sites on prior intimation to the Computer Section of the High Court and obtain information at its own responsibility and risk.

6. Right to Accept and Reject the Bid

Notwithstanding anything contained in this document, the Competent Authority, High Court of Sikkim, reserves the right to accept or reject any bids including the proposal of the lowest bidder in accordance to the policy in the subject. Likewise, they also reserve the right to cancel the bid process at any time prior to signing the contract.

7. Payment terms:

The final payment shall be made after completion of the work.

8. Superscripting quotation Proposal Envelope:

The Bidders shall submit their Bids in three separate sealed envelopes in the following format:

- a) **COVER A** containing **TECHNICAL BID** should be sealed in a separate envelope subscribing **“Technical Bid”**.
- b) **COVER B** containing **FINANCIAL BID** should be sealed in a separate envelope subscribing **“Financial Bid”**.

All the above mentioned two envelopes together should be enclosed and submitted in a properly sealed separate envelope mentioning the name of the quotation as **“ONLINE UPS BIDS”** along with the Quotation Ref. Number. If any Bidder deviates from submitting its Bid in this prescribed format, the Bid shall be summarily rejected and shall not be taken into consideration for evaluation.

9. Submission of Documents:

The following documents are also to be submitted by the Bidders in the envelope **‘COVER-A’** along with the Technical Bid:

- a) Bidder's Profile.
- b) Documents in proof of GST Registration, TIN No, TAN No. and PAN No.;
- c) Last three years Income-tax Clearance Certificate, if applicable;
- d) Audited Balance sheets of last three years;
- e) The bidder's annual financial turnover during last three Financial Years.
- f) Self-declaration on a duly Notarized Affidavit in a Stamp Paper, that the Bidder has not been blacklisted by any High Court of the Country/Central/ State Government/ Public Sector Undertaking/ Autonomous Bodies under Central and State Governments in India.

- g) Proof of office address.
- h) Technical proposal indicating Make, Model and manufacturing year of items offered with detailed specifications.

10. On-site Warranty and Maintenance:

- a) The onsite comprehensive warranty for the same shall be for minimum of **02 years**. Same to be calculated from the date of installation.
- b) All cost of repairs/replace such as additional spare parts, patches, labor, transportation cost and any software updates/upgrades required to run the aforementioned hardware items shall be included in the warranty of the product at **no extra cost**.
- c) Preventive Maintenance Service: Free onsite quarterly preventive maintenance service shall be provided by Seller during the period of warranty.

11. Service and Support:

- a) The bidder must be able to provide service and support within 24 hours of reporting of a fault in the devices so that no any delay is caused in restoring the fault.
- b) Bidder has to complete the required Service / Rectification within 24 hours or a maximum extension of seven days time which may be considered by the High Court of Sikkim in its discretion. No extra charges viz. hardware installation, maintenance, TA/DA will be paid.

12. Delivery and Installation

- a) Delivery and installation will have to be done within **15 days** from the date of issuance of work order.
- b) All aspects of safe transportation of Goods and Material at installation site shall be the exclusive responsibility of the successful bidder.
- c) The successful bidder should install and make his own arrangement for loading and unloading the goods at specified site without any additional charge.

- d) Any deviation found in the specifications of the delivered goods from the tender specification, will lead to **cancellation** of the work order.

13. Terms and Conditions

- a) Bidders are advised to study all technical and commercial aspects, instructions, forms, terms and specifications carefully in the said quotation document. Failure to furnish all information required in the Tender Document or submission of a bid not substantially responsive to the tender document in every respect will be at the Bidder's risk and may result in the rejection of the bid. It will be imperative on each bidder to fully acquaint himself with all the local conditions and factors, which would have any effect on the performance of the contract.
- b) This tender document is not transferable
- c) Consortium, Outsourcing and Subcontracting is not allowed at any stage of the project.
- d) The High Court of Sikkim is not liable to bind itself for selecting L1 bid.
- e) All civil, wood, cable laying, steel structures & welding and other wiring/electrical works are to be done by the successful bidders. No extra cost will be provided.
- f) The High Court of Sikkim may terminate the agreement if the work done is not satisfactory without further liability.
- g) The bidders while bidding are expressly required to mention all the terms and condition of this tender document or sign each and every page of this tender document and the Annexure A, which shall be considered as acceptance of all the terms of this tender document.

sd/-

**CENTRAL PROJECT COORDINATOR
e-Courts Project**

ANNEXURE A

Sl.No	ITEM	Minimum Specifications
1.	Type and Capacity	Online 10 KVA
2.	Technology	IGBT (<i>Insulated-Gate Bipolar Transistor</i>) based Double Conversion ON-line UPS with Inbuilt Isolation Transformer
3.	Efficiency	>=91 %
4.	Controller	Digital Signal Processor.
5.	Phase	1 phase in/1 phase out
6.	Back-up	Minimum 30 minutes on full load. Bidder to mention the rating and no. of batteries offered.
7.	Minimum Output Voltage	230 Volts Single Phase
8.	LCD/Touch Display	UPS Status, Battery Status, Load level, input/output voltage, Discharge timer, Bypass Mode, fault condition, IP an OP parameters.
9.	Alarms	Main failure, low battery, overloads.
10.	Transfer time	Online Double-Conversion with 0 ms (true continuous).
11.	Battery mode (Waveform)	Pure Sine-wave
12.	Battery Type	Sealed and Maintenance Free Valve Regulated Lead Acid/Lithium-ion Batteries(SMF VRLA).
13.	Bypass Input	Independent bypass input preferred for maintenance and fault tolerance.
14.	Output Power Factor	0.9 or 1.0 power factor

15.	OEM Certification	ISO , IEC, RoHS, CE
16.	Communication and Management	Intelligent 10/100 Base-T Network Monitoring Card for remote TCP/IP web monitoring supporting remote shutdown and SNMP. Information regarding temperature and humidity should also be available. UPS should include software providing graceful and unattended shutdown over LAN in the event of Low battery and extended power outage. Management access should be compatible with Linux or windows.
17.	Battery Cabinet	Suitable battery rack for housing of batteries needs to be provided.
18.	Warranty	02/03 years comprehensive on-site warranty including the batteries.